

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1785
TO BE ANSWERED ON AUGUST 01, 2024**

**AFFORDABLE HOUSES AND DISASTER AFFECTED FAMILIES UNDER
PMAY-U**

NO.1785. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed and families benefited under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the country during the last three years;**
- (b) whether the Government achieved its target of providing affordable houses to two crore families so far and if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has taken any steps/proposes to include disaster affected families under the said scheme; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals, i.e. Beneficiary Led Construction (BLC),

Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

All beneficiaries/families in urban areas, including those affected by disaster can avail benefits under the scheme, if otherwise found eligible as per scheme guidelines. As per Scheme guidelines, selection of beneficiary, implementation of projects and providing necessary basic infrastructure is the responsibility of State/UT Government.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on project proposals submitted by the States/UTs Government under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/ delivered to the beneficiaries in urban areas as on 15.07.2024. During the last three years, a total of 10,29,992; 15,44,307 and 8,96,520 houses were completed/ delivered to the beneficiaries in the F.Y. 2021-22, 2022-23 and 2023-24 respectively.
